We arpend copies to Ministry and concerned M.P's.

Thanking you,

Yours faithfully,

### Legislation on Industrial relations

1416. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of PAR-LIAMENTARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether Government propose to bring forward a comprehensive legislation on industrial relations; and
- (b) whether Government have sought the views of the various State Governments in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes. Sir.

(b) The report of the 30 Member Committee on Comprehensive Industrial Relations Law was discussed at the 30th Session of the Labour Ministers' Conference held at New Delhi on the 7th November, 1977 when the State Labour Ministers expressed their views on the subject of Industrial Relations Law.

### White paper on steel industry

1417. SHRI DHARAMCHAND JAIN: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to scrap the white papers on steel industry; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) Presumably the reference is to

the White Paper on Steel Industry laid on the Tables of both Houses of Parliament in May, 1976. If so, this had been done in pursuance of a recommendation made by the Estimates Contmittee (Fifth Lok Sabha) in its 20th Report on the Department of Steel dealing with planning, development, distribution etc. of iron production. steel and ferro-alloys and accordingly the question of scrapping the White Paper does not arise.

# Agreement with the Soviet Union in the field of ferrous metallurgy and allied technology

1418. SHRI SHYAMLAL GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the Government of India have recently entered into an agreement with the Government of U.S.S.R. for collaboration in the field of ferrous metallurgy and allied technology; and
- (b) if so, what are the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Presumably, the reference is to the protocol signed with M/s. Tiazhpromexport of USSR on the 8th September. 1977 for strengthening collaboration between the two countries in the field of ferrous matallurgy and added technology.

(b) The protocol envisages increasing participation and assistance from the Soviet organisation in the development of India's steel industry and also for improving steel production in quantity as well as quality. In it, it has also been agreed to incorporate in the Bhilai Steel Plant, the technological advancements made in the Soviet Union since the setting up of that Strengthening of research and development efforts with a view ' giving impetus to the research and development activities in ferrous metallurgy is also envisaged. It further

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provides for increasing cooperation between the two countries for joint consultancy, civil works, turn-key jobs and supply of steel and equipments to third countries.

#### Fair price shops in public sector industries

1419. SHRI S. W. DHABE:

SHRIMATI KUMUDBEN MANISHANKER JOSHI:

SHRI VINAYKUMAR RAM-LAL PARASHAR:

SHRI KRISHNA NAND JOSHI:

SHRI SANTOSH KUMAR SAHU:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

- (a) what is the number of industries in the public sector employing more than three hundred persons which are running fair price for their workers;
- (b) whether Government propose to make it obligatory on the part of such public sector industries to fair price shops for the benefit their workers; and
- (c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (SHRI L'ARANG SAI): (a) Complete uptodate information is being collected and will be laid on the Table of the House after it is received.

(b) and (c) There is no such proposal at present.

# Quick Mail Service for Nagpur city

1420. SHRI S. W. DHABE: SHRI DEORAO PATIL:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) what are the criteria for setting up centres for the Quick Mail Service: and
- (b) what are the reasons for keaping out Nagpur city from the Quick Mail Service?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b) According to the policy followed by the Department all the State capitals and Headquarters of Union Territories besides 16 impartant places having regular daily in connections have been selected as Centres. Besides this, all the District Headquarters have been selected and connected with their State canital in the Regional Q M.S. Netwock; Nagpur is already a Q.M.S. Centre in the Regional QMS network and 'he question of keeping it out of QLIS does not, therefore, arise.

22nd1421. [Transferred the to December, 1977.]

## Role of workers' organisations in rural development

1422. SHRI JAHARLAL BANERJEE: SHRIMATI AZIZA IMAM: SHRI NARASINGHA PRASAD NANDA: SHRI BRAHMANANDA PANDA:

Will the Minister of PARLIA-MENTARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether it is a fact that a number of trade unions from 31 countries recently met in a Conference to consider the role of workers' organisations in integrated rural develogment schemes formulated bу Government of India; and
- (b) if so, what are the details in this regard?